

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI

No. 49999-50059 /Library/THC/2026 Dated: 04 JUL 2026

NOTICE INVITING QUOTATION

Sealed quotations are hereby invited by the Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, from eligible, reputed, and authorized publishers, distributors, book suppliers, and vendors for the urgent supply of the following general title books and children's comic book combinations for the use of visitors at the Mediation Centre, Tis Hazari Courts, Delhi.

The bids will be evaluated by the Centralized Library Committee both financially and technically on the basis of the highest permissible discount offered, content accuracy, and material/binding quality.

Schedule of Required Books/Publications:-

Sl. No.	Name of Book / Title	Author / Publication	Required Qty
1	Sudha Murti ki Lokpriya Kahaniya	Prabhat Prakashan	[01]
2	Parivarik Safalta Ke Sutra	Robin Sharma	[01]
3	Mann ki Shaktiyan	Swami Vivekanand (Savage Publishing)	[01]
4	Prem Chand ki Anmol Kahaniya	Manoj Publications	[01]
5	Combo of Comic Books (Chacha Chaudhary, Billu, Pinki, Raman, etc.)	Standard Edition	[01] each
6	You are born to Blossom	Sh. A.P.J. Abdul Kalam	[01]
7	You can Win	Sh. Shiv Khera	[01]
8	Tales from the Indian Jungle	Kenneth Anderson	[01]
9	Malgudi Days	R. K. Narayan	[01]
10	The Mountain is You	Brianna Wiest	[01]
11	The Power of Your Subconscious Mind	Joseph Murphy	[01]

SL.No 1 to 5 are Hindi Version Books

SL.No.6 to 11 are English Version Books

NOTICE INVITING QUOTATION FOR GENERAL BOOKS
TO BE SUBMITTED BY 20/07/2026

Page No.1/4

Baile's

Terms and Conditions:

1. **Eligibility:** The tenderer must be a reputed Company, Publisher, Authorized Dealer, Distributor, Book Supplier, Vendor, Proprietor, or Registered Seller.
2. **Submission Procedure:** The sealed quotation envelope must be clearly superscribed: "Quotations for General Title Books for Mediation Centre". It must be reached or dropped in the physical tender box kept at the Library Branch, Room No. 374, 3rd Floor, Main Building, Tis Hazari Courts, Delhi, on or before 20/07/2026 by 04:00 PM. No quotation will be accepted after this stipulated date and time.
3. **Library Discount:** The maximum permissible institutional / library discount must be clearly and individually indicated against each title listed in the bid document.
4. **Sample Requirements:** A single sample copy of the quoted book items must be delivered/submitted alongside the financial quotation. The name and mobile number of the tenderer(s) should preferably be written in pencil on the first or last page of the sample copy.
5. **Bid Validity:** The quoted discount rates must remain valid for a minimum period of 6 months from the official date of opening of the quotations.
6. **Opening of Bids:** The opening of the received quotations will take place on the day, time, and venue as fixed by the Centralized Library Committee. Tenderers or their authorized agents/representatives are permitted to remain present during the opening process. No rate corrections or structural adjustments will be allowed after the bids are opened.
7. **Quality Assurance:** All supplied books/publications must be brand new, in excellent physical condition, and printed on high-quality paper. Books delivered with misprints, damaged covers, short pages, or poor binding will be summarily rejected and must be replaced by the vendor at their own cost within a reasonable period.
8. **Delivery and Logistics:** All approved items are to be delivered directly to Room No. 374, 3rd Floor, Judges Library, Main Building, Tis Hazari Courts, Delhi - 110054. No additional charges for packing, forwarding, clearing, or freight will be entertained or paid by this office.
9. **Order Cancellation:** If the selected supplier fails to deliver the approved books within the stipulated or reasonable timeline post-receipt of the formal supply order, the order shall be treated as canceled.

Qaleib

10. Administrative Discretion: The Centralized Library Committee reserves the complete right to increase or decrease the order quantity at the time of placement. The Committee further reserves the right to reject or cancel the quotations in whole or in part without assigning any reason thereof, and shall not be held responsible for transit or delivery delays.

30/07/26

In-Charge Library,
Library Branch Room No 374, 3rd Floor, Main Building,
Tis Hazari Courts, Complex, Delhi.-110054.

No. 49999-50059 /Library/THC/2026

Dated: 04 JUL 2026

Copy to:- (as mentioned below Through Speed Post):-

1. Prabhat Prakashan Pvt. Ltd., 4/19, Ground Floor, Mehta Mansion, Asaf Ali Road, Near Gate No. 3 Metro Station (Delhi Gate), Chatta Lal Miya, Chandni Mahal, New Delhi - 110002.
2. Manoj Pocket Books, Plot No. 1673-1674, Main Road, Nai Sarak, Roshanpura, Chandni Chowk, Delhi - 110006.
3. All India Book House, House No. 892-893, Main Road, Nai Sarak, Chandni Chowk, Delhi - 110006.
4. Sehgal Book Depot, House No. 4454, Main Road, Nai Sarak, Chandni Chowk, Delhi - 110006.
5. Dehati Pustak Bhandar (DPB Publications), Chowk Barahbulla, Chawri Bazar, Near Nai Sarak Junction, Delhi - 110006.
6. Commercial Law Publishers (India) Pvt. Ltd., 4239/1, Shanker Bhawan, Ansari Road, Daryaganj, New Delhi - 110002.
7. Eastern Book Company, No. 1267-1268, Old Hindu College Building, Kashmere Gate, Delhi - 110006.
8. J.M. Jaina & Brothers, 3622, Mori Gate, Delhi - 110006.
9. Satyam Books, 2/13, Ansari Road, Darya Ganj, New Delhi - 110002.
10. Universal Book Traders, 80, Gokhale Market, Opposite Tis Hazari Courts, Delhi - 110054.
11. Delhi Book Store, 19, Ansari Road (Near Fire Station), Darya Ganj, New Delhi - 110002.
12. Disha Prakashan, 138/16, Onkar Nagar - B, Tri Nagar, Delhi - 110035.
13. Hindi Book Centre, 4/5 B, Asaf Ali Road, Darya Ganj, New Delhi - 110002.
14. Indraprastha Prakashan, K-71, Krishna Nagar, Delhi - 110051.
15. Motilal Banarsidass Publishers Pvt. Ltd., A-44, Naraina Industrial Area, Phase - I, New Delhi - 110028.
16. Penguin Random House India, 7th Floor, Infinity Tower - C, DLF Cyber City, Gurugram, Haryana - 122002.
17. Praveen Prakashan, Showroom:- 4760-4761, Second Floor, 23, Ansari Road, Daryaganj, New Delhi - 110002.
18. Pentagon Press, 206, Peacock Lane, Shahpur Jat, New Delhi - 110049.
19. Sahitya Bharti, K-71, Krishan Nagar, Delhi - 110051.
20. Sanjana Prakashan, D-70/4, Ankur Enclave, Karawal Nagar, Delhi - 110094.
21. Scholastic India Pvt. Ltd., A-27, Sigma Centre, Ground Floor, Infocity - 1, Near Harley Davidson Showroom, Sector - 34, Gurugram, Haryana - 122001.
22. Sheriden Book Company, 12-H, Shantivan Marg, Opposite Delhi Police Officer's Mess, Darya Ganj, New Delhi - 110002.

234B
519

23. Standard Publishers (India), 205, Kiran Mansion, 2nd Floor, 4834/24, Main Ansari Road, Darya Ganj, New Delhi – 110002.
24. Vidhi Sahitya Prakashan (Vidhai Vibhag), Ministry of Law and Justice, Government of India, Bharatiya Vidhi Sansthan Bhawan, Bhagwandas Marg, New Delhi – 110001.
25. Vidyarthi Prakashan, K-71, Krishan Nagar, Delhi – 110051.
26. M/s Yogendra News & Periodicals Agency, Ground Floor, Central Hall, Main Building, Tis Hazari Courts, Delhi – 110054.
27. Law & Justice Publishing Co., A-58, GT Karnal Road Industrial Area, Delhi – 110033.
28. The website Committee of all District Courts Complexes with request to make necessary arrangement for the uploading of this tender notice on the official website of Delhi District Courts. — *THC*
29. The Ld. Officer Incharge, Care Taking Branch, at all Delhi District Courts Complex(s) to make necessary arrangement for the fixation/pasting of this tender notice at the conspicuous place so that maximum number of eligible interested Reputed company Publishers/Authorized Dealers/ Distributors/Book Suppliers can notice

Baleish

In-Charge Library,
Library Branch Room No 374, 3rd Floor, Main Building,
Tis Hazari Courts, Complex, Delhi:-110054.